

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 37 of 2021

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant.

Versus

**Sudip Bhattacharya
Liquidator of Tag Offshore Ltd.**

...Respondent.

Present:

**For Appellant: Mr. Ritin Rai, Sr. Advocate with
Mr. Anshuj Dhingra, Shubhangda Singh and
Bindu Bhatia, Advocates.**

**For Respondent: Mr. Amir Arsiwala, Arpan Behl,
Mr. Dhrupad Vaghani, Caveators.**

**ORDER
(Virtual Mode)**

01.04.2021 Learned Counsel for the Respondent seeks time as the arguing counsel is not available.

List the Appeal 'For Admission (After Notice)' Hearing **on 12th May, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**